

THE HIGH COURT OF ORISSA, CUTTACK

Store & Purchase Section

No.26/2013(PF-II) 18450, 18th November 2025

NOTICE

Pursuant to the Court's Tender Call Notice No. 17097 dated 28.10.2025, it is hereby notified that the following four bidders have been found technically qualified and are eligible for the Financial bid evaluation process.

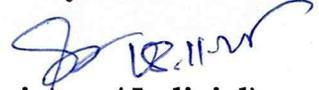
1. RNP Agency, Station Road, Berhampur, Ganjam
2. GREATMAN, Main Road, Rajgangpur, Sundargarh
3. MICROBOT, S.R.I.T. Colony, Budharaja, Sambalpur
4. M/s Pooja Equipments, Flat- A/109, Kalpana River View Complex, Bankuala, Bhubaneswar

The schedule for the Financial bid evaluation is as follows:

- Date:- 18.11.2025
- Time:- 4:00 PM
- Venue:- Office of the Registrar (Judicial), High Court of Orissa

This is for information of all concerned.

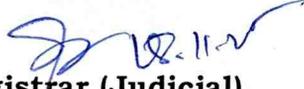
By order


Registrar (Judicial)

Memo No.- 18451(2) Dtd.18.11.2025

Copy forwarded to-

1. Superintendent IT Cell, High Court of Orissa for uploading the same on the website of High Court of Orissa.
2. Notice Board of the Court.


Registrar (Judicial)